

extent policy of Reserve Bank of India (RBI), no Urban Cooperative Bank is allowed to be organised for exclusive benefit of a particular religion and open membership is insisted upon. The Urban Cooperative Banks with limited area of operation, open membership and democratic management should be in a position to understand the problems of all its members including those from minorities and extend financial help and there is no need for setting up a separate banking institution for the purpose. Though there may be some banks which are stated to have more members belonging to particular minority communities, there is no functioning bank set up exclusively for minorities in the country.

(b) to (d) Do not arise.

State level Inter-Institutional Committee

4330. DR. BALDEV PRAKASH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Reserve Bank of India has constituted State Level Inter-Institutional Committees to help sick industrial units in the States by liberalising facilities for financial help;

(b) whether it is also a fact that State Level Inter-Institutional Committees is working in Punjab for the last five years; and

(c) if so, the details of the help rendered to industrial units in the State during this period, till date?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The Reserve Bank of India has constituted State Level Inter Institutional Committees (SLIITCS) in various States with a view to providing forums for adequate inter facing between the State Government and its agencies on the one hand and the Terms Lending

Institutions like State Finance Corporations (SFCs) and Banks on the other hand. The role of the SLIITCS is mainly;

(a) promoting coordination between banks and financial institutions;

(ii) provision of adequate infrastructure facilities for the SSI Sector in the State;

(iii) considering general problems relating to sanction of credit to SSI units; and

(iv) considering sickness in the SSI Sector and steps rehabilitation of potentially viable units;

(b) and (c) SLIIC is functioning in Punjab since June, 1985. Since the SLIIC is mainly concerned with discussing sickness in the SSI Sector in the State in general and is not expected to take up individual cases of sickness in normal course, the Reserve Bank of India has indicated that it is unable to furnish data regarding help rendered by the SLIIC to individual sick units in the State.

नहरों के निर्णय के लिए "नाबाई" से ऋण

4331. श्री शिवचरण सिंह :
श्री मूलचन्द मीणा :

क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विश्व बैंक योजना के अंतर्गत नहरों (सी ए डी) निर्माण के लिए 'नाबाई' से लिये गये और वाणिज्यिक बैंकों द्वारा सीधे तौर पर वितरित किए गये ऋण की घन राशि कितनी है ;

(ख) क्या इन ऋणों को कृषि महत योजना के अंतर्गत शामिल किया गया है ;

(ग) क्या योजना के दूसरे चरण में वाणिज्यिक बैंकों ने राजस्थान भूमि विकास निगम के माध्यम से राजस्थान में किसानों से इन ऋणों का वितरण किया था, यदि हाँ, तो